

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 15 of 2016

Dated : 20th January, 2017

In the matter of:

Power Grid Corporation of India Ltd.

... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Wrongly on board. Matter is already transferred and listed in Court-I (consisting of Hon'ble Chairperson and Hon'ble Technical Member Shri T.Munikrishnaiah) today at 2.30 p.m.

For Court Master

shama